

Annexure-7

Name of the Corporate Debtor : TIRUMALLA HAIR OIL INDIA PRIVATE LIMITED (under CIRP)

Date of commencement of CIRP: 12.12.2025 List of Creditors as on : 07.05.2026

Operational Creditors (Government Dues)
(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of claim not admitted | Amount of claim under verification | Remarks | |
|---------|---|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------|------------------------------------|-----------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | | | | Amount of any Mutual dues, that may be set-off |
| 1 | Income Tax Deputy Commissioner of Income tax, Central Circle 1 Pune | 23.02.2026 | - | 904174030 | - | | | | | | | - | 904174030 | Amount under Verification |
| 2 | ESIC Employees' State Insurance Corporation Sub Regional Office: Pune | 25.02.2026 | | 1679612 | - | | | | | | | - | 1679612 | Amount under Verification |
| 3 | EPFO, RO PUNE- HINJAWADI | 16.03.2026 | | 27552993 | - | | | | | | | - | 27552993 | Amount under Verification |
| | | | Total | 933406635 | - | | | | | | | - | 933406635 | |